

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 15th May, 2018.

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make the transfer and posting order in respect of the following Officers of Grade-III of Tripura Judicial Service, namely: -

No.F.13(1)(a)-HC/2018/7978 Smt. Ishika Dan, Civil Judge (Jr.Div), Khowai, West Tripura Judicial District is transferred and posted at the same station as **Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District** vice Shri Ramyangshu Shekhar Bhattacharya, transferred.

In exercise of the powers conferred under Sub-section (3) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court has been pleased to designate Smt. Dan as Sub-divisional Judicial Magistrate, Khowai, West Tripura Judicial District from the date of her taking over the charge.

No.F.13(1)(a)-HC/2018/7979 Shri Ramyangshu Shekhar Bhattacharya, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District is transferred and posted as **Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Kailashahar, Unakoti Judicial District** vice Smt. Deepa Bhattacharya, transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court has been pleased to confer the powers of the Judicial Magistrate First Class to Shri R. S. Bhattacharya to exercise such powers in Unakoti Judicial District from the date of his taking over the charge.

No.F.13(1)(a)-HC/2018/7980 Smt. Deepa Bhattacharya, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Kailashahar, Unakoti Judicial District is transferred and posted as **Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Khowai, West Tripura Judicial District** vice Smt. Ishika Dan, transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court has been pleased to confer

the powers of the Judicial Magistrate First Class to Smt. Deepa Bhattacharya to exercise such powers in West Tripura Judicial District from the date of her taking over the charge.

Sd/-
(S. G. Chattopadhyay)
Registrar General

No.F.13(1)(a)-HC/2018/7981-8024


Dated, Agartala, the 15th May 2018

Copy to:-

- 01.The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
- 02.The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
- 03.The Accountant General, Tripura, Agartala.
- 04.The LR & Secretary, Law Department, Government of Tripura, Agartala.
- 05.The District & Sessions Judge, South Tripura Judicial District, Belonia/
North Tripura Judicial District, Dharmanagar/Gomati Judicial District,
Udaipur/West Tripura Judicial District, Agartala/Unakoti Judicial
District, Kailashahar.
- 06.The Registrar (Vigilance), High Court of Tripura, Agartala.
- 07.The Registrar (Judicial), High Court of Tripura, Agartala.
- 08.The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
- 09.The Secretary, High Court Legal Services Committee, High Court of
Tripura, Agartala.
- 10.The Member-Secretary, Tripura State Legal Services Authority, Agartala.
- 11.The Judge, Family Court, Agartala, West Tripura Judicial
District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial
District.
- 12.The Registrar (Admn.), High Court of Tripura, Agartala.
- 13.The Chief Judicial Magistrate, West Tripura Judicial District,
Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial
District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial
District, Kailashahar.
- 14.The Sr. Protocol Officer, High Court of Tripura, Agartala.
- 15.The Joint Registrar, High Court of Tripura, Agartala.
- 16.All Deputy Registrars, High Court of Tripura, Agartala.
- 17.**Smt. Ishika Dan**, Civil Judge (Jr.Div), Khowai, West Tripura Judicial
District. She will join her new assignment in the same station
immediately.
- 18.**Shri R. S. Bhattacharya**, Sub-divisional Judicial Magistrate-cum-Civil
Judge (Jr.Div), Khowai, West Tripura Judicial District. He will hand over
the charge of the Sub-divisional Judicial Magistrate-cum-Civil Judge

(Jr.Div) to Smt. Ishika Dan and join his new assignment at Kailashahar immediately.

19. **Smt. Deepa Bhattacharya**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Kailashahar, Unakoti Judicial District. She will join her new assignment at Khowai on being relieved by Shri R. S. Bhattacharya.
20. The Treasury Officer, Khowai, West Tripura Revenue District/Kailashahar, Unakoti Revenue District.
21. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
22. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
23. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.
24. The Superintendent, Establishment Section, High Court of Tripura, Agartala.
25. Personal file of the Officer concerned.
26. ORDER FILE.


15.5.18
Registrar General